



आयकर अपीलीय अधिकरण, चेन्नै पीठे

INCOME TAX APPELLATE TRIBUNAL

Sub: Cause List for Friday 08.05.2026

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
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COURT ROOM 2

Before Shri Aby..T.Varkey, Ms Padmavathy.S, AM

1	SP 84/CHNY/2025 (ITA 2443/CHNY/2025)	[A] SUDHIR RAJA RAVINDRAN	"B"	
2	SA 124/CHNY/2026 (ITA 2419/CHNY/2026)	[A] MATHESVARAA PADMAVATHY	C	
3	SA 125/CHNY/2026 (ITA 2321/CHNY/2026)	[A] DINESH KUMAR D	C	
4-10	SA 126-132/CHNY/2026 (ITA 2230 2236/CHNY/2026)	[A] OPC ASSET SOLUTIONS PRIVATE LIMITED	C	
11	SA 117/CHNY/2026 (IT(TP)A 65/CHNY/2026)	[A] NBSL, ELEVATOR COMONENTS INDIA LTD	D	
12	MA 30/CHNY/2026 ITA 2288/CHNY/2025)	[A] DOOSAN BOBCAT PRIVATE LIMITED	D	
13-15	ITA 159/CHNY/2026, 3462, 410/CHNY2025	TITAN COMPANY LIMITED (Part Heard)	D	

EARLY HEARING PETITIONS

1	ITA 1335-1336/CHNY/2026	EYYALUO PRIMARY AGRICULTURAL CO OPERATIVE CREDIT SOCIETY	B	29
	ITA 1337/CHNY/2026	MEYYANATHAN PRIMARY AGRICULTURAL CO-OPERATIVE	B	29
2	ITA 2230-2236CHNY/2026	[A] OPC ASSET SOLLUTIONS P LTD.	C	38
3	ITA 2419/CHNY/2026	[A] MATHSVARAN PADMAVATHI	C	34

CLUBBING PETITIONS

1	ITA 1980/CHNY/2026	PERIYASAMY JANAKI	C	56
	ITA 416-418, CO 33, 34/CHNY/2026		C	
	ITA 3717/CHNY/2025		C	
2	ITA 602/CHNY/2026	[A] BHAWAR SALES CORPORATION	A	60
	ITA 82/CHNY/2026		C	
3	ITA 224/CHNY/2026	THURAI SWAMY THANGATHURAI	C	59
	ITA 1017, CO 15/CHNY/2026		A	
4	ITA 300/CHNY/2026	CHENNAI CITI CENTRE HOLIDAYS	C	61
	ITA 922/CHNY/2026		A	
5	ITA 284/CHNY/2026	WL EPIC MEDIA P LTD	C	61
	ITA 1195/CHNY/2026		A	

Before Shri S.S.Viswanethra Ravi, JM & Ms Padmavathy.S, AM

1	MA 13/CHNY/2026 (ITA 2263/CHNY/2025)	[A] HARIDOSS GNANAPRAKASAM	A	
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Before Ms Padmavathy.S, AM & Shri Manu Kumar Giri, JM

1,2	ITA 2353, 2645/CHNY/2025	ESAV INDIA LTD. (For clarification)	A	
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The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2

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COURT ROOM 3

Before Shri Inturi Rama Rao, AM & Shri S.S.Viswanethra Ravi, JM

1	MA 41/CHNY/2026 (ITA 1690/CHNY/2025)	[D] COIMBATORE MUNICIPAL CORPORATION	B
2-6	ITA 112/CHNY/2020, 90-962/CHNY/2019, 3418/CHNY/2019	CAVINKARE PRIVATE LTD. (For Clarification)	D

Before Shri Inturi Rama Rao, AM & Shri Manu Kumar Giri, JM

1	MA 42/CHNY/2026 (ITA 3761/CHNY/2025)	[A] JOVEENS LOGISTICS AND SERVICES INDIA PRIVATE LIMITED	B
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CHENNAI
DT:07.05.2026

ASSISTANT REGISTRAR



आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 08.05.3036

Sl.No	Appeal No.	Assessee Name	Bench
1	MA 20/CHNY/2026 (ITA	[D] M.N. CHICKKANNA CHETTIAR TRUST	A
2	MA 18/CHNY/2026 (ITA 1470/CHNY/2024)	[D] GENTLE COMMOTRADE PRIVATE LIMITED	A
3,4	MA 38, 39/CHNY/2026 (ITA 991,	[A] MENAKURU SUKUMAR REDDY	A
5	MA 49/CHNY/2026 (ITA	[A] K 2078 AKKARAI SENGAPPALLI PRIMARY	A
6	MA 23/CHNY/2026 (ITA 3181/CHNY/2024)	[D] GANESAN ANBUSELVAM	B
7	MA 45/CHNY/2026 (ITA	[D] MEDIA ADDS INDIA PVT. LTD.	B
8	MA 40/CHNY/2026 (ITA	[A] NATESAN GOPI	C
9	MA 53/CHNY/2026 (ITA	[D] DICTO DINO RAJ DENNIS	C
10	MA 43/CHNY/2026 (IT(TP)A	[D] SMARTEK21 PRIVATE LIMITED	D
11	MA 54/CHNY/2026 (ITA	[D] M/S ALPHA CRAFT PRIVATE LIMITED	D

CHENNAI
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